

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
CENTRAL ZONE BENCH, BHOPAL
MA No.15/2024(CZ) in OA No.13/2021(CZ)

IN THE MATTER OF:

Dr. P.G. NAJPANDEY

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENT

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Date: 28.10.2025

Submitted by MPPCB:-

Place: Bhopal

through Counsel



Adv. Parul Bhadoria

Ph. No.: (+91)-8085977111;

Email: parul.bhadoria04@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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MA No. 15/2024(CZ) in OA No. 13/2021(CZ)

IN THE MATTER OF:

Dr. P.G. NAJPANDEY

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

.....RESPONDENT

STATUS REPORT ON BEHALF OF MP PCB IN COMPLIANCE OF
ORDER DATED 16.06.2025

That the answering respondent most humbly submits :

1. That the Hon'ble Tribunal vide order dated 16.06.2025 had passed the following directions :

" 1. Learned Counsel for the State has submitted that certain directions have been issued in the Narmada matters in which the construction of STP was monitored from the place origin at Amarkantak (M.P.) to the end of the districts of Madhya Pradesh and with necessary directions matter was disposed of on 01.09.2025 vide order passed in O.A No. 71/2023(CZ)

2. The present matter relates to the District Jabalpur, though, in the previous report the construction of the STP is reported to be completed and functional but the parameters of the water quality have not been assessed by the State PCB.

3. Since the Jabalpur city has an importance with religious sanctity thus, State PCB is directed to take samples at different places and after analysis of the water quality, report may be filed within 15 days."

In compliance of the above order the MP PCB has conducted the analysis of water quality has been carried out for the Sewage Treatment Plants (STPs) in the city of Jabalpur.

2. That the answering respondent respectfully submits that at present in the city of Jabalpur there are total 16 STPs, out of which 12 are operational. which is enclosed in tabulated along with this report.
3. Further it is necessary to mention that the Hon'ble National Green Tribunal, Principal Bench New Delhi has also taken suo motu cognizance of the issues pertaining to the liquid waste management in the city of Jabalpur in OA No. 625/2024 (NEWS ITEM TITLED "JABALPUR: NALO KE PAKKA KARNE MEI PAUNE CHAR SAU CRORE KAHRCH AUR WORK AB BHI ADHURA" APPEARING IN DAINIK BHASKAR DATED 20.05.2024). A copy of the RECENT order dated 25.09.2025 passed in this case is filed herewith as **Annexure -C**.
4. That the present report may be taken on record.

Date: 28.10.2025

Place: Bhopal

Submitted by MPPCB:-

through Counsel



Adv. Parul Bhadoria
Ph. No.: (+91)-8085977111;
Email: parul.bhadoria04@gmail.com

Sr. No	Name of STP	Capacity (In MLD)	whether it is functional (Yes/No)	Performing as per Water Quality Standards	Latest Water Analysis Legal Sampling Results
1)	Nagar Palik Nigam Jabalpur Village-Tewar Tehsil-Gorakhpur	29	Yes	Yes	Annexure A
2)	32 Mld STP at Kathonda, Jabalpur Nagar Nigam	32	Yes	Yes	Annexure A
3)	Nagar Nigam, Jabalpur-Khairghat, Gwarighat Area, Tehsil Gorakhpur	1	Yes	Yes	Annexure A
4)	Nagar Nigam, Jabalpur-Gauraiya Area, Katiyaghat, Tehsil Ranjhi, Jabalpur	0.70	Yes	Yes	Annexure A
5)	Nagar Nigam, Jabalpur, Jain Gaushala Tilwaraghat, Village Tilwara, Jabalpur	0.50	Yes	Yes	Annexure A
6)	Nagar Nigam, Polipathar Gwarighat near railway Bridge, Jabalpur	0.05	Yes	Yes	Annexure A
7)	Nagar Nigam, Jabalpur Near Old Tilwaraghat Bridge, Tilwaraghat	0.03	Yes	Yes	Annexure A
8)	M/s Bhedaghat Sewer Project (Bhadpura STP)	0.06	yes	yes	Annexure A
9)	M/s Bhedaghat Sewer Project (Gopalpur STP)	0.12	yes	yes	Annexure A
10)	M/s Bhedaghat Sewer Project (Lamheta STP)	0.06	yes	yes	Annexure A
11)	M/s Bhedaghat Sewer Project (Lametaghat STP)	0.22	yes	yes	Annexure A
12)	M/s Bhedaghat Sewer Project (Panchvati STP)	0.43	yes	yes	Annexure A
13)	Nagar Palik Nigam Jabalpur-Lalpur, Tehsil-Gorakhpur	34	No	Under maintenance	Annexure B (Received in written)
14)	Commissioner Nagar Palik Nigam Jabalpur Umaghat, Gwarighat, Jabalpur	0.55	No	Under maintenance	Annexure B (Received in written)
15)	Ranital Lake (Jabalpur Smart City Limited)-Ranital Lake, Jabalpur	5	No	Temporary Closed	Annexure B (Received in written)
16)	Gulaua Talab STP, Nagar Nigam	0.50	No	closed	Annexure B

ANNEXURE-A

FORM - X
(See Rule - 31)

Sono-1

REPORT BY THE STATE BOARD ANALYST

Report No. 23/ 925
Dated 26 /09/ 2025

I hereby certify that I Mr. Mahesh Puraiya State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of **September 2025** from laboratory in- charge M. P. Pollution Control Board , Jabalpur (M.P.) , **Treated water Sample, From STP Outlet from collection Tank of Nagar Nigam 29 MLD STP, Tevar, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **29/09/2025**

And declare the result of analysis to be as follows : -

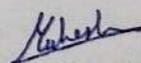
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.51	By pH Meter
2.	Chloride	mg / l	132.0	By Argentometric Method
3.	Total Solids	mg / l	534.0	By Gravimetric Method
4.	Dissolved solid	mg / l	456.0	By Gravimetric Method
5.	Suspended Solids	mg / l	78.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	9.0	By B.O.D Incubator
7.	C.O.D.	mg / l	60.0	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of September 2025.

Address :-

MAHESH PURAIYA
Junior Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Mahesh Puraiya)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. **21/925**
Dated **26/09/2025**

I hereby certify that I Mr. Mahesh Puraiya State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of **September 2025** from laboratory in-charge M. P. Pollution Control Board, Jabalpur (M.P.), **Treated water Sample, From STP Outlet from collection Tank of Nagar Nigam 32 MLD STP Kathonda, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **29/09/2025** And declare the result of analysis to be as follows :-

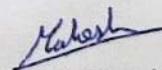
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.58	By pH Meter
2.	Chloride	mg / l	296.0	By Argentometric Method
3.	Total Solids	mg / l	578.0	By Gravimetric Method
4.	Dissolved solid	mg / l	482.0	By Gravimetric Method
5.	Suspended Solids	mg / l	96.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	9.0	By B.O.D Incubator
7.	C.O.D.	mg / l	80.0	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	> 1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 30th day of September 2025.

Address :-

MAHESH PURAIYA
Junior Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(**Mahesh Puraiya**)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

S.No. 3

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. **01/925**
Dated **27 /09/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **27th** day of **September 2025** from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.) , **Treated water Sample, Collected From 1.0 MLD STP at Outlet of Nagar Nigam Kharighat, Guarighat Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **27/09/2025**

And declare the result of analysis to be as follows: -

Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.38	By pH Meter
2.	Chloride	mg / l	204	By Argentometric Method
3.	Total Solids	mg / l	546	By Gravimetric Method
4.	Dissolved solid	mg / l	453	By Gravimetric Method
5.	Suspended Solids	mg / l	93	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	24	By B.O.D Incubator
7.	C.O.D.	mg / l	210	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	>1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this **3rd** day of **October 2025**.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(**Brijendra Singh**)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

Sr. NO-4

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. **05/925**
Dated **27 /09/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 27th day of **September 2025** from laboratory in-charge M. P. Pollution Control Board, Jabalpur (M.P.) , **Treated water Sample, Collected From 700 KLD STP at Outlet of Nagar Nigam, Katiyaghat, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **27/09/2025**
And declare the result of analysis to be as follows: -

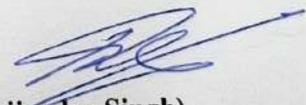
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.39	By pH Meter
2.	Chloride	mg / l	184	By Argentometric Method
3.	Total Solids	mg / l	542	By Gravimetric Method
4.	Dissolved solid	mg / l	446	By Gravimetric Method
5.	Suspended Solids	mg / l	96	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	26	By B.O.D Incubator
7.	C.O.D.	mg / l	220	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	>1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this 3rd day of October 2025.

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(Brijendra Singh)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

Sr. No-5

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. - **07/925**
Dated - **26/09/2025**

I hereby certify that I **Amiya Ekka**, State Board Analyst duly appointed under sub – section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **26th** day of **September 2025** from Regional Officer, M. P. Pollution Control Board , Jabalpur (M.P.) , a treated water sample from STP outlet from **M/S Nagar Nigam 500 KLD STP Jain Gowshala, Tilwaraghat** (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **30/09/2025** and declare the result of analysis to be as follows : -

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.81	By pH Meter
2.	Chloride	mg / l	87.12	By Argentometric Method
3.	Total Solids	mg / l	864.0	By Gravimetric Method
4.	Dissolved solid	mg / l	780.0	By Gravimetric Method
5.	Suspended Solids	mg / l	84.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	10.0	By B.O.D Incubator
7.	C.O.D.	mg / l	90.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	540	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)

Ami
(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. **03/ 925**Dated **27 /09/ 2025**

I hereby certify that I Mr. Brijendra Singh State Board Analyst duly appointed under sub-section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 27th day of **September 2025** from laboratory in- charge M. P. Pollution Control Board, Jabalpur (M.P.), **Treated water Sample, Collected From 50 KLD STP at Outlet of Nagar Nigam Polipather, Guarighat Near Railway Bridge, Jabalpur (MP)** for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **27/09/2025**

And declare the result of analysis to be as follows: -

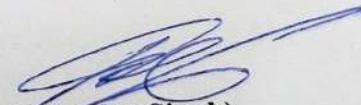
Sr.No.	Parameter	Unit	Result	Method used for analysis
1.	pH	-	7.32	By pH Meter
2.	Chloride	mg / l	194	By Argentometric Method
3.	Total Solids	mg / l	526	By Gravimetric Method
4.	Dissolved solid	mg / l	436	By Gravimetric Method
5.	Suspended Solids	mg / l	90	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	22	By B.O.D Incubator
7.	C.O.D.	mg / l	210	By Open Reflux Method
8.	Total Coliform (TC)	MPN /100 ml.	>1600	By Multiple Tube Fermentation Test
9.	Faecal Coliform (FC)	MPN /100 ml.	920	By Multiple Tube Fermentation Test

The Condition of the seals, fastening and container on receipt was proper.

Signed this **3rd day of October 2025.**

Address :-

BRIJENDRA SINGH
Scientist,
Regional Office,
M.P.Pollution Control Board,
Vijay Nagar, Jabalpur (M.P.)


(**Brijendra Singh**)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

38 No. 7

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Report No. - 09/925
Dated - 26/09/2025

I hereby certify that I **Amiya Ekka**, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the **26th day of September 2025** from Regional Officer, M. P. Pollution Control Board, Jabalpur (M.P.), a treated water sample from STP outlet from **M/S Nagar Nigam 30 KLD STP Old Bridge, Tilwaraghat** (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on **30/09/2025** and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.64	By pH Meter
2.	Chloride	mg / l	82.17	By Argentometric Method
3.	Total Solids	mg / l	869.0	By Gravimetric Method
4.	Dissolved solid	mg / l	800.0	By Gravimetric Method
5.	Suspended Solids	mg / l	69.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C).	mg / l	8.5	By B.O.D Incubator
7.	C.O.D.	mg / l	90.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	540	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)

Ami
(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Sr. No. 8

Report No. - 19/925
Dated - 26/09/2025

I hereby certify that I Amiya Ekka, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of September 2025 from Regional Officer, M. P. Pollution Control Board . Jabalpur (M.P.) , a treated water sample from STP outlet from M/S Nagar Parishad Bhedaghat, Bhadpura STP, 0.06 MLD (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/09/2025 and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.30	By pH Meter
2.	Chloride	mg / l	101.97	By Argentometric Method
3.	Total Solids	mg / l	810.0	By Gravimetric Method
4.	Dissolved solid	mg / l	723.0	By Gravimetric Method
5.	Suspended Solids	mg / l	87.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	8.5	By B.O.D Incubator
7.	C.O.D.	mg / l	70.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)


(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

20-NO9

Report No. - 11/925
Dated - 26/09/2025

I hereby certify that I Amiya Ekka, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of September 2025 from Regional Officer, M. P. Pollution Control Board . Jabalpur (M.P.) , a treated water sample from STP outlet from M/S Nagar Parishad Bhedaghat, Gopalpur STP, 0.12 MLD (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/09/2025 and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.03	By pH Meter
2.	Chloride	mg / l	83.16	By Argentometric Method
3.	Total Solids	mg / l	638.0	By Gravimetric Method
4.	Dissolved solid	mg / l	555.0	By Gravimetric Method
5.	Suspended Solids	mg / l	83.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	8.0	By B.O.D Incubator
7.	C.O.D.	mg / l	60.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)

Ami
(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - A
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Sr.No. 10

Report No. - 13/925
Dated - 26/09/2025

I hereby certify that I Amiya Ekka, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of September 2025 from Regional Officer, M. P. Pollution Control Board . Jabalpur (M.P.) , a treated water sample from STP outlet from M/S Nagar Parishad Bhedaghat, Village Lameta near Sub Station STP, 0.06 MLD (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/09/2025 and declare the result of analysis to be as follows :-

<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.11	By pH Meter
2.	Chloride	mg / l	93.06	By Argentometric Method
3.	Total Solids	mg / l	717.0	By Gravimetric Method
4.	Dissolved solid	mg / l	629.0	By Gravimetric Method
5.	Suspended Solids	mg / l	88.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	8.0	By B.O.D Incubator
7.	C.O.D.	mg / l	70.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)

Ami
(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - X
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

30.10.11

Report No. - 17/925
Dated - 26/09/2025

I hereby certify that I Amiya Ekka, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of September 2025 from Regional Officer, M. P. Pollution Control Board, Jabalpur (M.P.), a treated water sample from STP outlet from M/S Nagar Parishad Bhedaghat, Lametaghat, Khairighat STP, 0.22 MLD (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/09/2025 and declare the result of analysis to be as follows :-

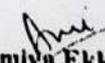
<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.16	By pH Meter
2.	Chloride	mg / l	89.1.9	By Argentometric Method
3.	Total Solids	mg / l	813.0	By Gravimetric Method
4.	Dissolved solid	mg / l	734.0	By Gravimetric Method
5.	Suspended Solids	mg / l	79.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	7.0	By B.O.D Incubator
7.	C.O.D.	mg / l	60.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M P Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)


(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

FORM - A
(See Rule - 31)
REPORT BY THE STATE BOARD ANALYST

Sr. NO-12

Report No. - 15/925
Dated - 26/09/2025

I hereby certify that I Amiya Ekka, State Board Analyst duly appointed under sub - section (3) of Section 53 of the Water (Prevention and Control of Pollution) Act. 1974 (6 of 1974) received on the 26th day of September 2025 from Regional Officer, M. P. Pollution Control Board . Jabalpur (M.P.) , a treated water sample from STP outlet from M/S Nagar Parishad Bhedaghat, Panchwatighat STP, 0.43 MLD (MP) for the analysis. The sample was in a condition fit for analysis reported below.

I further certify that I have analysed the aforementioned sample on 30/09/2025 and declare the result of analysis to be as follows :-

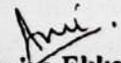
<u>Sr.No.</u>	<u>Parameter</u>	<u>Unit</u>	<u>Result</u>	<u>Method used for analysis</u>
1.	pH	-	7.16	By pH Meter
2.	Chloride	mg / l	108.9	By Argentometric Method
3.	Total Solids	mg / l	816.0	By Gravimetric Method
4.	Dissolved solid	mg / l	726.0	By Gravimetric Method
5.	Suspended Solids	mg / l	90.0	By Gravimetric Method
6.	B.O.D. (3 day's at 27°C)	mg / l	8.5	By B.O.D Incubator
7.	C.O.D.	mg / l	80.0	By Open Reflux Method
8.	Total Coliform	MPN/100 ml	>1600	By Multiple Tube Technique
9.	Fecal Coliform	MPN/100 ml	920	By Multiple Tube Technique

The Condition of the seals , fastening and container on receipt was proper.

Signed this 30th day of September 2025

Address :-

AMIYA EKKA
Scientist,
Regional Office
M.P.Pollution Control Board
Vijay Nagar, Jabalpur (M.P.)


(Amiya Ekka)
STATE BOARD ANALYST

To,

Lab Incharge
Regional Office,
M.P.Pollution Control Board,
Jabalpur (M.P.)

प्रारूप बारह
राज्य जल प्रदूषण तथा नियंत्रण मण्डल
नमूने का विश्लेषण करने के आशय की सूचना
(नियम 34 देखिये)

प्रति,

Marginalia K N
STP 34MLD
Lalpur

सूचित हो कि जल/मल-निस्त्राव/उद्योग-निस्त्राव के नमूनों का जो कि आज दिनांक 26/09/20 को

STP बंद पाया गया |
Under maintenance

से लिया जा रहा है विश्लेषण करना आशयित है ।

Chemist
Abhishek
फोन: 9179749136

Signature
26/09/20
संदीप कुमार कोर्के
नमूना लेने वाले व्यक्ति का नाम तथा पदनाम

प्रति

पद्मेश्वर झा
क. पं. प्रवर्धन
विस्तार कर्म
अबनपुर

प्रारूप बारह
राज्य जल प्रदूषण तथा नियंत्रण मण्डल
नमूने का विश्लेषण करने के आशय की सूचना
(नियम 34 देखिये)

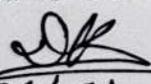
प्रति,

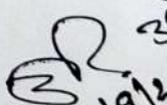
Magar Nigam JBR
SMLO Ranibari
Near Steelum JBR
(STP Treatment Plant)

सूचित हो कि जल/मल-निस्त्राव/उद्योग-निस्त्राव के नमूनों का जो कि आज दिनांक 26/09/25 को

- ① Treatment plan 27/09/25. Date is ^{total} (closed)
② Temporary closed

से लिया जा रहा है विश्लेषण करना आशयित है।


26/09/2025 - Operator
Deepak Kumar Ray
6299434191


26/9/25

नमूना लेने वाले व्यक्ति का नाम तथा पदनाम

प्रति

lab incharge
M.P.P. CB
at JBR

प्रारूप बारह
राज्य जल प्रदूषण तथा नियंत्रण मण्डल
नमूने का विश्लेषण करने के आशय की सूचना
(नियम 34 देखिये)

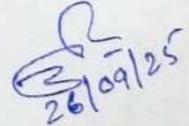
प्रति,

Magar Nigam (t.p.)
SODKLD STR-
Gullana tal. talah
JBP

सूचित हो कि जल/मल-निस्त्राव/उद्योग-निस्त्राव के नमूनों का जो कि आज दिनांक 26/09/25 को

- STR closed (Time: 9:30 Pm)

से लिया जा रहा है विश्लेषण करना आशयित है ।


26/09/25

नमूना लेने वाले व्यक्ति का नाम तथा पदना

प्रति

Lab Incharge
M.P.P.C.B.
JBP

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 625/2024

In re : News item appearing in Dainik Bhaskar dated 20.05.2024 titled "जबलपुर : नालों के पक्का करने में पौने चार सौ करोड़ खर्च और वर्क अब भी अधूरा"

Date of hearing: 25.09.2025

Uploaded on: 27.10.2025

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondents: Ms. Rukhmini Bobde, Mr. Jatin Dhamija, Mr. Amlaan Kumar & Mr. Vinayak Aren, Advs. with
Mr. Sanjay Dubey (Through VC), Addl. Chief Secretary,
Mr. Sanket Bhondve (Through VC), Commissioner, Urban,
Ms. Shishir Gemavat (Through VC), Addl. Commissioner, Urban,
Mr. Neelesh Dubey (Through VC), Deputy Director, UADD &
Ms. Babita Markam (Through VC), Assistant Director, UADD, State of Madhya Pradesh
Ms. Ankita Sharma & Ms. Ishika Neogi, Advs. with
Mr. Ram Prakash Ahirawar (Through VC), Commissioner,
Mr. Kamlesh Shrivastav (Through VC), Superintendent &
Mr. VN Vajpayee (Through VC), Add. Commissioner, Jabalpur Municipal Corporation
Mr. Amit Singh Chauhan, Ms. Shikha Chauhan & Ms. Kshitij Singh, Advs. for CPCB
Mr. Raghav Sharma & Mr. Jaskirat Pal Singh, Advs. for MP PCB

ORDER

1. This original application has been registered *suo-moto* on the basis of the news item raising the issue relating to solid and liquid waste disposal in the drains in Jabalpur, Madhya Pradesh. The news item highlighted incomplete drainage system in the city creating health issues.
2. By order dated 27.05.2024, Tribunal had constituted a joint committee with a direction to the joint committee to visit the sites and ascertain the position in respect of issues specified in the order.
3. The joint Committee had submitted the report dated 24.09.2024 which was considered by the Tribunal in the proceedings dated 14.07.2025.

4. Joint Committee's report discloses serious non-compliance. Accordingly, on 14.07.2025 concerned parties were impleaded as respondents and notices were issued to them.

5. Respondents no. 4 to 6 have filed reply. The reply of respondents no. 4 and 5 is based upon the disclosure made by respondent no.6, therefore, reply of respondent no.6 has been examined.

6. Respondent no.6-Jabalpur Municipal Corporation (JMC) in its reply dated 22.09.2025 has disclosed the status of solid and liquid waste management within the municipal area of Jabalpur. Reply of respondent no. 6 reveals that there is lack of adequate infrastructure and management of solid and liquid waste management. Proper drainage system does not exist which is causing serious health concern. The reply of respondent no.6 reflects the lack of underground sewers, household connectivity, diversion of three drains to STPs, (diversion of 22 MLD of waste water from Shah, Khanduri and Moti drains to 34.0 and 32.0 MLD STPs) resulting in discharge of untreated sewage into storm water drain. The disclosure so made by respondent no.6 in its reply is as under:-

“A. POINT-WISE STATUS REPORT ON OTHER JOINT COMMITTEE'S OBSERVATIONS IS AS UNDER:

<i>Point No.</i>	<i>Joint Committee's Observation</i>	<i>Present Status</i>
<i>1.</i>	<i>As point 4 page no 1 of last order mentions, After the completion of this on-going scheme, i.e. AMRUT 1.0, the total area of the city which will be covered through underground sewer network will only be 35%</i>	<i>We respectfully agree with the observation made by Joint Committee. However, it is submitted that in AMRUT 1.0, only 35% city area were covered, and the remaining area is taken up under AMRUT 2.0 and special project for Zone 6 as mentioned in table below</i>

S. No	Zone Name	Area Name	% of area w.r.t whole city population (as per year 2011)	HSCs in these zones	Scheme coverage	
1	Zone-1	Central Area of City	55	165999	AMRUT 2.0 (Rs. 755.55 cr Tender live)	
2	Zone-2	Adhartaal-Ranjhi area	15	103942	AMRUT 1.0 (362.31 cr) (95% physical progress)	
3	Zone-3	Civil Line area	3.5			
4	Zone-4	Rampur-Guarighat area	7.5			
5	Zone-5	Medical - Dhanwantrin agar- Garha area	9			
6	Zone-6	New villages added in 2014	55	10	30129	Special project proposed (397 cr)
Total			100	300070		

2.	<p>During the inspection, it was found that a lot of solid waste was lying inside the drains. There is a foul smell coming from the drains which is spreading into the surrounding area</p>	<p>The JMC operates a well-structured door-to-door waste collection system utilizing a fleet of vehicles and manpower:</p> <ul style="list-style-type: none"> The fleet consists of 401 mini-tipper vehicles, 150 rickshaws/handcarts, and 13 refuse compactors. The city also operates 4 garbage transfer stations for efficiently managing waste collection and transportation to processing plant. Household waste collection is carried out daily between 6 AM and 2 PM, while commercial waste collection is scheduled between 2 PM and 10 PM, using the above-mentioned machinery and vehicles ensuring timely service. <p>Methods and Monitoring of D2D waste collection management:</p> <ul style="list-style-type: none"> The methods described above form the backbone of the D2D system. Monitoring and supervision are conducted through the Integrated Command and Control Centers (ICCC) located at Chandalbhata and Damoh Naka. All vehicles are equipped with GPS-enabled tracking systems. Each vehicle's route is carefully planned and defined in a beat-wise manner covering all wards in the city. The ICCC continuously monitors the movement of all vehicles to ensure 100% door-to-door coverage and prompt service delivery city-wide. <p>Penalty and Enforcement Measures:</p> <ul style="list-style-type: none"> Penalties are also being issued for violations including illegal waste dumping, throwing garbage in unauthorized places, non-compliance with Municipal Solid Waste (MSW) rules, and violations related to the use of Single Use Plastics (SUP). These enforcement actions form a key part of the city's strategy to maintain cleanliness and
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		<p>discourage improper waste disposal practices. It is kindly submitted that Jabalpur Municipal Corporation is doing all efforts to make the waste collection management to its best standards.</p> <p>At occasions, some solid waste might reach to drains due to numerous reasons, for which JMC takes immediate remedial actions through a robust grievance redressal mechanism. The presence of foul odor from drains typically indicates the flow of sewage, as the city currently lacks a fully developed sewerage network. To resolve this, JMC is undertaking a comprehensive sewerage infrastructure project under the AMRUT 2.0 initiative.</p>
3.	<p>Within Jabalpur city, approximately 42,847 households are connected to the sewer line network and approximately 2,57,223 households are not connected to the sewer line network.</p>	<p>It is respectfully submitted that, total Households in city area approximately 3,00,070. Out of which.</p> <ul style="list-style-type: none"> • At present there are 77,800 Nos households are connected to sewer lines along with 12 Nos drains. 35,142 Nos more household connections are proposed to be completed by Dec-2025 under ongoing AMTUT 1.0. • 1,65,999 Nos household's connections work in zone 01 (Core area) area of the city is sanctioned under AMRUT 2.0, which is proposed to be completed by Dec 2028. This work's tender is currently live. <p>Timeline proposed for the work-:</p> <p>Sewer Network (682 KM) - Jun 2028</p> <p>STP Work (11 Nos, 124.13 MLD Capacity) - Jun 2027</p> <p>House Connection work - July 2027 to Dec 2028.</p> <ul style="list-style-type: none"> • For the remaining 30,129 households in Zone 06, which includes 55 outer villages within the municipal boundaries, the DPR has already been prepared. To secure funding, JMC is currently exploring options through Public-Private Partnerships (PPPs) and considering a revision of the city's SWAP under the AMRUT 2.0 scheme.
4.	<p>None of the five major drains (nalas) have been properly diverted to sewage treatment plants, leading to direct discharge into the river.</p>	<p>JMC has diverted 03 major drains (except in rainy seasons as rainwater flow is high), i.e. Shah, Khandari and Moti Drain into the nearby 34 MLD STP Lalpur and 32 MLD STP Kathonda respectively. Approximated 22 MLD Sewage is being treated from these drains.</p>
5.	<p>The Joint Committee was not satisfied with the work of the storm water drainage system of Jabalpur city</p>	<ul style="list-style-type: none"> • It is humbly submitted that DPR of Rs. 326.49 Crore (Rs. 254.32 cr (Estimated value) + Rs. 72.17 Cr (Escalation Value); was approved for the Pucca Construction of the existing drains by Government of India, Ministry of Urban Development (CPHEEO) on dated 27.10.2009 under Central's JNNURM Storm Water Drainage (SWD) Scheme. The Financial Share of the Project was 50/20/30 percent GOI/MPGov/ULB respectively. The Pucca construction of total 133 Nos drains along with 05 Nos Primary drains was proposed under the said scheme. Under JNNURM & as instructed by CPHEEO, all drain should be covered in CITY's core area to avoid blockage from people throwing

		<p>garbage into the drain. Under this JNNURM Storm water Drainage scheme, all drain's size/section was designed as per the CPHEEO manual guideline by taking previous 50 years rainfall data, which was also approved by the competent authority i.e. Government of India, Ministry of Urban Development (CPHEEO).</p> <ul style="list-style-type: none"> • After the approval, the work order of Rs. 374.99 crore was issued to M/S Larsen & Toubro Limited, Chennai, on estimated value through transparent tender process for being a lowest tenderer. Later work was executed as per the approved Drawing/Design and relevant size of drains respectively. • It is humbly submitted that there was a provision of escalation in the contractor's agreement, which was causing the additional financial burden on the Municipal Corporation. So, during the Honorable Mayor's Council Meeting dated 19.09.2017, it was decided that "No further work should be executed from the L&T as the rates with escalation was exceeding the prevailing rates at that time for similar nature of works. Hence the work was terminated through office letter no. NURM/2018-19/25 dated 03.05.2018. • It is humbly submitted that, total Rs. 364.24 crore (i/c Escalation) was paid to the contractor for the only work executed by him. Total of Rs. 205.69 crore was the share from GOI & MP Govt both & Rs 158.80 Crore was share of JMC from different sources. The balance work of this scheme still has not been taken under any other scheme yet. It is kindly submitted that, the reason for not completing the balance SWD work is that, the Municipal Corporation was going through a lot of financial burden from the different scheme and works and was unable to arrange the required funds. <p><u>Planning for completion of SWD balance work and developing a Storm water Drainage master Plan</u></p> <ul style="list-style-type: none"> • It is humbly submitted that, the reason for not completing the balance SWD work is that, the municipal corporation was going through a lot of financial burden from the different scheme and works, and was unable to arrange the required funds. Although corporation has taken priority wise drainage work in flood prone area into the account and issued the tenders to complete the work within the time limit. • Further it is kindly submitted that Municipal Corporation has initiated the request to National Disaster management Authority, under Govt. of India, Mitigation department, New Delhi via office letter dated 09.06.2025, requesting for inclusion of Jabalpur City under the Urban Flood Risk Management Programme (UFRMP). • It is again kindly submitted that National Disaster management Authority, under Govt. of India, Mitigation department, New Delhi has included the Jabalpur city under Phase-IV program and sanctioned grant of Rs. 222 Crore for the work. The letter of approval dated 12.08.25 is attached as Annexure-01. As a follow up to this, it is kindly
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		<p>submitted that JMC is hiring the technical expert team for DPR preparation. This team will plan study of previous 50 years rainfall data with change in intensity of rain due to climate change, and will plan a complete SWD network master plan, digital elevation model, drainage cleaning management manual and sponge area of the city and will also provide the expertise during execution. The tentative schedule of completion is by December 2027. After this work, we can surely say that storm water drainage management will be much better than as it is right now.</p>
6.	<p>Jabalpur Municipal Corporation has the facilities like Manual Screens, Mechanized Screens, EX 200 Poclain, EX 110 Poclain, EX 70 Poclain, Mini Jetting, Big Jetting cum Suction Machine, Super Sucker Machines and Three-in-One Machines but despite having these facilities, Jabalpur Municipal Corporation is not able to clean and maintain the drains properly.</p>	<p>Drain cleaning in the city is conducted using a combination of manual and mechanized methods, depending on the drain category:</p> <ul style="list-style-type: none"> • Primary drains are being cleaned entirely through mechanized equipment such as de-silting machines and excavators. • Secondary drains are being cleaned through a mix of manual labor and mechanical assistance to ensure efficiency and safety. • Tertiary drains are being cleaned manually by the Nala Gang workers due to their narrow and inaccessible nature. <p>✓ The Jabalpur Municipal Corporation (JMC) has organized a dedicated Nala Gang consisting of 296 members, strategically divided across all 16 zones of the city to ensure comprehensive coverage of drain cleaning operations.</p> <p>✓ The Nala Gang manually cleans all secondary and tertiary drains across the city using all safety and safai suraksha equipment.</p> <p>✓ For the primary drains, as well as other major drains, mechanical cleaning is carried out using JCBs, Super sucker and other heavy machinery (110,200, 70 etc.) to ensure thorough de-silting and removal of accumulated debris. Total 13 heavy machineries are used for drain cleaning.</p> <p>✓ It is kindly submitted that JMC cleans every major drain before the rainy seasons starts.</p>
7.	<p>There is no complete sewer network in residential areas of Jabalpur city.</p>	<p>The whole city is divided into 6 zones. Zone 02, 03, 04& 05 is taken under AMRUT 1.0. For remaining zone 01 & 06, the action plan is as under:</p> <ul style="list-style-type: none"> • It is humbly submitted that aDPR of Rs 755.55 Cr for Zone 01, including 100% sewer network of this zone, construction of 11Nos STP of total capacity124.13 MLD and 1,65,999 Nos house connection is proposed and approved by state government in 57th SLTC on 30.05.2025. Currently tendering work is in progress. This work is proposed to be completed in 04 years after the work allotment. This zone alone serves the 55% of population of the city. After this work we can say that approx. 90% of the city is covered by sewer network. Published NIT is attached as Annexure-02. • It is humbly submitted that a DPR of Rs. 397.60 for Zone 06 (55 villages), including 374 KM sewer network, 32 nos of total capacity 43.87 MLD STPs, 30,129 nos house connections & 04 nos BIO CNG (CBG) plants at Pariyat and gaur dairies are prepared and submitted to the state. As the fund allotted for the sewerage management of the

		city is supposed to be consumed in works of zone 01, for zone 06 DPR approval is pending due to non-availability of funds. To secure funding, JMC is currently exploring options through Public-Private Partnerships (PPPs) and considering a revision of the city's SWAP under the AMRUT 2.0 scheme to complete this work to achieve the 100% sewer network coverage in the city.
8.	During inspection it is observed that the sewer lines in Residential poorly areas are often clogged or maintained, leading to wastewater accumulating within the neighbourhoods. This stagnant water becomes a breeding ground for mosquitoes and flies, increasing the risk of waterborne diseases.	It is respectfully submitted that the choking of sewer lines is primarily caused by the improper disposal of items such as kitchen waste, sanitary pads, cigarette butts, cloth pieces, and other non-biodegradable materials into household drains. These practices lead to blockages and sewage overflow. However, whenever such issues or complaints arise, the JMC team promptly addresses them within the stipulated time frame. Additionally, awareness is raised among residents to discourage the disposal of garbage into the sewer system, thereby helping to prevent future blockages.
9.	During the visit, total capacity of the STPs installed in the city was 154.38 MLD, 06 MLD of STPs were under construction and total utilized capacity of STPs was 58.745 MLD, hence there was gap of 115.255 MLD with respect to collection and treatment, however due to lack of sewerage collection network and house Serviceconnection, plants were not operational at their designed capacity.	<p>1. It is humbly submitted that at present total 75.14 MLD sewage is being treated through 12 Nos STPs. List is attached as Annexure-03.</p> <p>2. It is humbly submitted that currently no major drains are directly disposing sewage into Maa Narmada in municipal limits. As Treatment Plants have been installed on these drains.</p> <p>3. It is humbly submitted that at present Maa Narmada water flowing through the city is "A-Class", defined by MPPCB as having <2 BOD. Test Report and newspaper publish cutting is attached as Annexure-04</p>
10.	During the visit of the Joint Committee, it was revealed that parameters like pesticides and PAH are not checked in the water treatment plant of Jabalpur."	It is humbly submitted that such test facility is not available in the city, not even in regional office of MPPCB. Such Facility is available in Bhopal. So JMC wrote the letter to regional office, MPPCB, Jabalpur to collect the samples and to provide the test report for such parameters. Water Samples have already been collected and sent to the respective lab. Now JMC is waiting of the report of samples collected. A copy of the letter is attached as Annexure 05 .

B. POINT WISE COMPLIANCES TO ALL THE RECOMMENDATION FORM THE JOINT COMMITTEE ARE AS UNDER:

Point No	Joint Committee's Recommendation	Compliances
1.	Nagar Nigam Jabalpur should get the drains cleaned properly from time to time and prevent solid waste from going in to the drains.	<p>It is humbly submitted that drain cleaning in the city is conducted using a combination of manual and mechanized methods, depending on the drain category:</p> <ul style="list-style-type: none"> • Primary drains are being cleaned entirely through mechanized equipment such as de-silting machines and excavators. • Secondary drains are being cleaned through a mix of manual labor and mechanical assistance to ensure efficiency and safety. • Tertiary drains are being cleaned manually by the Nala Gang workers due to their narrow and inaccessible nature. <p>It is humbly submitted that the Jabalpur Municipal Corporation (JMC) has organized a dedicated Nala Gang consisting of 296 members, strategically divided across all 16 zones of the city to ensure comprehensive coverage of drain cleaning operations. The Nala Gang manually cleans all secondary and tertiary drains across the city using all safety and safai suraksha equipment.</p> <p>It is humbly submitted that the primary drains, as well as other major drains, mechanical cleaning is carried out using JCBs, Super sucker and other heavy machinery (110,200, 70 etc.) to ensure thorough de-silting and removal of accumulated debris. Total 13 heavy machineries are used for drain cleaning.</p> <p>It is humbly submitted that JMC cleans every major drain before the rainy seasons starts.</p>
2.	The storm water drainage system of Jabalpur city is very important from the health and environment point of view for the people of Jabalpur city; hence Jabalpur Municipal Corporation should do this work as soon as possible by revising the drainage plan wherever required based on detailed survey afresh.	<p>It is humbly submitted that National Disaster management Authority, under Govt. of India, Mitigation department, New Delhi has included the Jabalpur city under Phase-IV program and sanctioned grant of Rs. 222 Crore for the work. The letter of approval dated 12.08.2025 is attached as Annexure-01 (Supra). As a follow up to this, it is humbly submitted that JMC is hiring the technical expert team for DPR preparation. This team will plan study of previous 50 years rainfall data with change in intensity of rain due to climate change, and will plan a complete SWD network master plan, digital elevation model, drainage cleaning management manual and sponge area of the city and will also provide the expertise during execution. The tentative schedule of completion is by December 2027. After this work, we can surely say that storm water drainage management will be much better than as it is right now.</p>
3.	There should be complete sewer network in the residential area of Jabalpur city.	<p>It is humbly submitted that the whole city is divided into 06 zones. Zone 02,03,04 & 05 is taken under AMRUT 1.0. For remaining zone 01 & 06, the action plan is as under:</p> <ul style="list-style-type: none"> • A DPR of Rs 755.55 cr for Zone 01, including 100% sewer network of this zone, construction of 10 nos STP of total capacity 124.13 MLD and 165999 nos house connection is proposed and approved by state government in 57th SLTC on 30.05.2025. Currently tendering work is in progress. This work is proposed to be completed in 04 years after the

		<p>work allotment. This zone alone serves the 55% of population of the city. After this work we can say that approx. 90% of the city is covered by sewer network.</p> <ul style="list-style-type: none"> • A DPR of Rs. 397.60 for Zone 06 (55 villages), including 374 KM sewer network, 32 nos of total capacity 43.87 MLD STPS, 30129 nos house connections & 04 nos BIO CNG (CBG) plants at Pariyat and gaur dairies is prepared and submitted to the state. As the fund allotted for the sewerage management of the city is supposed to be consumed in works of zone 01, for zone 06 DPR approval is pending due to non-availability of funds. To secure funding, JMC is currently exploring options through Public-Private Partnerships (PPPs) and considering a revision of the city's SWAP under the AMRUT 2.0 scheme to complete this work to achieve the 100% sewer network coverage in the city.
4.	<p>The approx. gap of sewerage collection and treatment facility for 115.255 MLD should be immediately taken up by the Nagar Nigam to expedite the work of laying of sewerage network and household service connections, further to the STPs and shall ensure that the treated waste water is being discharged without mixing with untreated sewage.</p>	<p>It is humbly submitted that at present total 75.14 MLD sewage is being treated through 12 nos STPs along with 12 nos drains. For remaining zone 01 & 06, the action plan is as under:</p> <ul style="list-style-type: none"> • A DPR of Rs 755.55 cr for Zone 01, including 100% sewer network of this zone, construction of 11nos STP of total capacity 124.13 MLD and 165999 nos house connection is proposed and approved by state government in 57th SLTC on 30.05.2025. Currently tendering work is in progress. This work is proposed to be completed in 04 years after the work allotment. This zone alone serves the 55% of population of the city. After this work we can say that approx. 90% of the city is covered by sewer network. • A DPR of Rs. 397.60 for Zone 06 (55 villages), including 374 KM sewer network, 32 nos of total capacity 43.87 MLD STPS, 30129 nos house connections & 04 nos BIO CNG (CBG) plants at Pariyat and gaur dairies is prepared and submitted to the state. As the fund allotted for the sewerage management of the city is supposed to be consumed in works of zone 01, for zone 06 DPR approval is pending due to non-availability of funds. To secure funding, JMC is currently exploring options through Public-Private Partnerships (PPPs) and considering a revision of the city's SWAP under the AMRUT 2.0 scheme to complete this work to achieve the 100% sewer network coverage in the city.
5.	<p>Treated effluents shall be utilized to the extent possible and shall be avoided discharging treated waste water in to the downstream of the same nallah where the sewage is being drawn.</p>	<p>It is humbly submitted that the treated wastewater is being used by JMC in gardening, construction work, vehicle washing and pond filling. JMC is also exploring scope to increase the use of treated wastewater under AMRUT 2.0</p>
6.	<p>The standard of drinking water supply from the water treatment plant of Jabalpur</p>	<p>It is humbly submitted that, all the parameters are being monitored before providing the drinking water. Further, it is humbly submitted that Pesticides & Poly nuclear Aromatic Hydrocarbons (PAH) test facility is not available in the city, not even in regional office of</p>

	<i>city should be kept within the prescribed limits as per Indian Standard, Drinking Water Specification IS 10500: 2012 and parameters like Pesticides, Poly nuclear Aromatic Hydrocarbons (PAH) should be checked on regular basis.</i>	<i>MPPCB. Such Facility is available in Bhopal. So JMC wrote the letter to regional office, MPPCB, Jabalpur to collect the samples and to provide the test report for such parameters. The sample has been collected, and report is expected by 21/09/2025.</i>
7.	<i>Nagar Nigam Jabalpur should install and operate the online continuous effluent monitoring systems (OCEMS) at STPs and the real-time monitored data shall be linked with the servers of MPPCB and CPCB.</i>	<i>It is humbly submitted that JMC's 3 major STPs i.e 29 MLD, 32 MLD & 34 MLD are connected via Online Continuous Effluent Monitoring System (OCEMS) and also linked with the MPPCB portal. Linking with CPCB portal is in process.</i>
8.	<i>Operation and maintenance of STPs shall be carried out on regular basis to make STPs work efficiently.</i>	<i>It is humbly submitted that operation and maintenance (O&M) of STPs is being carried out on regular basis to make STPs work efficiently. O&M is being performed by third party and being monitored on regular basis by testing outlet parameters from a NABL lab, in-situ lab & OCEMS.</i>
9.	<i>For the time being, in-situ bioremediation may be adopted for the drains in which sewage of the city is being discharged</i>	<i>It is humbly submitted that, as suggested by the HON'BLE Principal Bench NGT, JMC is already in discussion with new technology providers for in-situ bioremediation of OMTI drain, having a total discharge of 80-100 MLD and will do the prefeasibility test for same within 2 months.</i>

As it is stated above, JMC remain committed to completing these projects in accordance with public interest and is taking all necessary steps and efforts are being made to comply with the recommendations and address the remaining gaps The status and compliance report submitted for your kind perusal.”

7. The above report reveals that sincere and time-bound efforts are required by JMC to set up a proper drainage system and prevention of discharge of untreated sewage to the storm water drain. Immediate action is required in compliance of the direction of Hon'ble Supreme Court in the matter of *Paryavaran Suraksha vs. Union of India* in W.P. No. 375/2012, reported in (2017) 5 SCC 32, order dated 22.02.2017.

8. The lapses in solid and liquid waste management as reflected in the report of JMC also existing in other cities/ULBs of MP are clear, therefore, Chief Secretary, State of MP may look into this issue and ensure proper remedial action.

9. Considering the report of the JMC as extracted above, we direct the JMC as follows: -

- i. Disclose quantity of sewage and sullage going in Primary, Secondary and Tertiary drains with the characteristics of effluents;
- ii. Take effective steps to ensure that untreated sewage is not discharge in the storm water drains and a proper drainage network is set up for discharge of sewage;
- iii. Ensure that at least Primary drains are free from encroachment on both sides and adequate plantation with herbs and shrubs is done;
- iv. Hon'ble Supreme Court of India by order dated 05.03.2019 passed in Civil Appeal No. 5016 of 2016 in the matter of Mantri Techzone Pvt. Ltd had directed to maintain following distance from Rajkulewas, waterbodies and wetlands:-
 - (i) in case of Lakes, 75 m from the periphery of water body.
 - (ii) 50 m from the edge of the primary Rajkulewas,
 - (iii) 35 m from the edge of Secondary Rajkulewas and
 - (iv) 25 m from the edge of tertiary Rajkulewas.

This buffer/green zone would be treated as no construction zone for all intent and purposes. Rajkulewas means a large storm water drain. Hence, aforesaid order of the Hon'ble Supreme Court needs to be complied with;

- v. Daily monitoring of vulnerable locations/hot spots from where garbage is usually discharged into the storm water drains and its

cleaning and taking penal action against defaulters in accordance with law is required;

- vi. Hence, JMC and concerned RO of State Pollution Control Board (SPCB) will do the needful in this regard and concerned staff and officers of the Municipal Corporation should be vigilant to ensure that garbage is not discharged in the storm water drains;
- vii. Performance of the STPs would be checked by concerned RO of MP PCB and report referring to the standard directed in OA 1069/18 by the Tribunal will be submitted before the next date of hearing;
- viii. JMC will disclose the details of utilisation of 75.14 MLD of treated sewage and will also disclose the location where sewage and sullage flowing in the drains are discharged.

10. Keeping in view the observations made above, we direct Respondent nos.1, 4, 5 and 6 to file a fresh action taken report atleast one week before the next date of hearing.

11. List on 29.04.2026.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

September 25, 2025
Original Application No. 625/2024
JG

Status Report of MPPCB in MA 15/2024 in OA No.13/2021(CZ) Dr. P.G. Najpandey Vs. Union of India & Ors.

From : Legal Cell <legalcell.pcb@mp.gov.in>

Thu, Oct 30, 2025 12:49 PM

Subject : Status Report of MPPCB in MA 15/2024 in OA No.13/2021(CZ) Dr. P.G. Najpandey Vs. Union of India & Ors.

 1 attachment

To : lawyerprabhat29 <lawyerprabhat29@gmail.com>, cpcb bhopal <cpcb.bhopal@gmail.com>, Ashok Sinha <tg035.ifs@nic.in>, Collector Jabalpur <dmjabalpur@mp.gov.in>, Collector Jabalpur <dmjabalpur@nic.in>, COMMISSIONER JABALPUR <commjabalpur@mpurban.gov.in>

Cc : parul bhadoria04 <parul.bhadoria04@gmail.com>, harnengt <harnengt@gmail.com>

Madam/Sir

Please find enclosed the Status Report filed by MPPCB in compliance of order dated 16.06.2025 passed in MA No.15/2024(CZ) in OA No.13/2021(CZ) Dr. P.G. NAJPANDEY VERSUS UNION OF INDIA & ORS.

[This mail be considered as proof of service.](#)

Regards
Legal Section
MP PCB

 **Status Report of MP PCB in MA 15-2024 (2) (1).pdf**
10 MB
